

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.05.2026**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3239 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	RK Bharani Vs. Reshma Mittal, The Liquidator of CD The Sharma Kalypso Pvt Ltd	RK Bharani
<b>2.</b>	I.A. No. 3240 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mujjakar Khan Vs. Chhaya Gupta, RP of JSM Devcons Pvt Ltd & Anr.	Chiranjeev Saboo
<b>3.</b>	I.A. No. 3241 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ramesh Jadhav Vs. Vakati Balasubramaniam Reddy & Ors	Dhrubajit Saikia
<b>4.</b>	I.A. No. 3242 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Creative Thinks Media Pvt. Ltd. Vs. Shailendra Singh Resolution Professional for Shubhkamna Buildwell and Estates Pvt. Ltd	Bipin Kumar
<b>5.</b>	I.A. No. 3243 of 2026 in Competition App. (AT) No. ___ of 2026	Rajesh George Vs. Honda Motorcycle & Scooter India Private Limited	Rajesh George
<b>6.</b>	I.A. No. 3266 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt. Ltd. & Anr. Vs. Ajit Singh Bhandari & Ors.	Shashank Khurana

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**Assistant Registrar**